

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1819/2020

(Arising out of impugned final judgment and order dated 03-02-2020 in A482 No. 12747/2018 passed by the High Court Of Judicature At Allahabad)

SRI NARAYAN OJHA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 26-04-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. S. R. Setia, AOR (Mentioned by)

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

The matter is scheduled to be listed on 16.05.2023.

The matter shall retain its position on that date.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER